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P.K.Sarangi Vrs. UOI/State

Admission Sl. No. 8  
O.A. No. 570 of 2016  
Order dated: 29.08.2016

CORAM  
**HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL.)**

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Heard Mr. K.M.Patra, Ld. Counsel for the applicant, Mr. G.R.Verma, Ld. Addl. Central Govt. Standing Counsel for the Union of India (Respondent No.1) and Mr. J.Pal, Ld. Govt. Advocate for the State of Orissa.

On being pointed out regarding the deficiency in the O.A. as the applicant has not challenge the order dated 06.11.2015, Mr. Patra fairly submitted that it is an inadvertent error and prayed to withdraw this O.A. with liberty to file a better application within a period of one week. Accordingly, this O.A. is disposed of as withdrawn with liberty to the applicant to file a better application by 06.09.2016.

  
MEMBER(Judl.)

RK